

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 07/07/2016PROCEEDINGS

Judiciary - Transfer and postings of Munsiff-Magistrates - Orders issued.

ORDER NO. B1- 61 / 2016(1)

As part of the transfer and postings of the Munsiff-Magistrates in the state, following orders are issued. The officers mentioned in Column II are transferred and posted as shown against their names in column III.

I Sl. No	II Name and Designation	III Post
1	Sri.Ravichandar C.R., Munsiff, Ottapalam	JMFC-II, Thrissur
2	Smt.Vani K.M., Munsiff, Karunagappally	JMFC-I, Thrissur
3	Shri M.Rameshan, OD as Munsiff, Androth	Munsiff-Magistrate, Mannarkkad (On issuance repatriation order)
4	Shri Thaha M., Munsiff, Varkala	Principal Munsiff, Cherthala
5	Shri Bijukumar C.R., JMFC-I Kottayam	Munsiff, Kayamkulam
6	Shri Sasikumar P.K., JMFC, Adoor	Temporary JMFC-VIII, Ernakulam at Maradu
7	Shri Baiju T.D., Temp. JMFC, Kollam	Principal Munsiff, Kollam
8	Shri Vidhyadharan K, JMFC-I, Pathanamthitta	JMFC-IV, Kozhikode
9	Shri Ramu Ramesh Chandra Bhanu, JMFC, Kattappana	Temp.JMFC, Njarakkal
10	Shri Manjith T., JMFC-I, Punalur	JMFC-III, Thiruvananthapuram
11	Smt.Laijumol Sheriff, Principal Munsiff, Thiruvananthapuram	JMFC, Changanacherry
12	Smt. Rejula P.V., JMFC -II, Punalur	Principal Munsiff, Thiruvananthapuram
13	Shri Anup A.B., Temp.JMFC, Kothamangalam	Munsiff-Magistrate, Kolanchery
14	Shri Santhosh Das, JMFC, Kattakkada	JMFC, Vaikom



I	II	III
15 Smt. Saritha Ravindran, Munsiff, Kayamkulam		JMFC, Kunnankulam
16 Smt. Rukma S.Raj, Munsiff, Kattappana		JMFC, N.Paravur
17 Smt Selmath R.M. Munsiff, Kalpetta		Addl.Munsiff-II, Thrissur
18 Shri Pramod Murali, Munsiff-Magistrate, Devikulam		JMFC, Adoor
19 Smt.Sony A.S., Addl.Munsiff, Kollam		Temp. JMFC, Kollam
20 Mithun Roy K., Nyayadhikari, Kalpetta at Vythiri		Munsiff-Magistrate, Sulthan Bathery

Officers are not eligible for transfer grant.

Officers except at Sl.Nos.17 are eligible for Special pay for extra administrative work at the rate of ₹ 1,250 /- in their new posts.

The District Judge / Chief Judicial Magistrate concerned may make necessary charge arrangements and the copy of the same may be communicated to the High Court.



(By Order)

(Handwritten Signature)
N.Anil Kumar

Registrar(Subordinate Judiciary)

To

The Accountant General (A&E) Kerala, Thiruvananthapuram(20 copies)
 The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
 The Addl. Chief Secretary to Government, Home (C) Department, Tvpm (with C/L)
 The Director of Public Relations, Thiruvananthapuram.
 The Director and Addl. Director of Kerala Judicial Academy.
 The Member Secretary, Kerala State Legal Services Authority, Ernakulam.
 The District Judges and Chief Judicial Magistrates of the 14 Districts.
 The Officers and courts concerned.
 The Private Secretary to the Hon'ble the Acting Chief Justice, High Court.
 The Public Relations Officer, High Court.
 The Confidential Assistants to the Registrars, High Court.
 The B2, B3, B4, B5, C1, D2 , E1 & I1 seats & e-Courts Cell, High Court.
 The Administrative Records Section, High Court (2 copies)
 The Kerala Judicial Academy, High Court.